

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 80/(MAH)/2014
CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Smt. Saroj Lokhande

V/s.

M/s. Nigo's Properties Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|----------------------------------|---|
| 1. | Mr. Biskikesh Soni a/w ms. Manasi Vyas i/b DSK Legal for Petitioners | Advocates |  |
| 2 | Dr S. K. Jain | PCS for Respondent Company |  |

Order

CP No. 80/397-398/CLB/MB/MAH/2014

At request of the parties, list this matter as fixed earlier.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)